

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ALLAHABAD BENCH ALLAHABAD.**

Dated : This the 09<sup>th</sup> day of August 2018

**Original Application No. 330/001061 of 2014**

**Hon'ble Mr. Gokul Chandra Pati, Member (A)**  
**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

R.K. Updhayay

. . .Applicant

By Adv : Shri Gaurav Sharma

**V E R S U S**

Union of India and others

. . .Respondents

By Adv: Shri D.S. Shukla

**O R D E R**

**By Hon'ble Mr. Gokul Chandra Pati, Member (A)**

List revised. None for the applicant. Shri D.S. Shukla, learned counsel for the respondents is present.

2. No one was present on behalf of the applicant on the last date also. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non prosecution.

**(Rakesh Sagar Jain)**  
Member (J)

**(Gokul Chandra Pati)**  
Member (A)

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